

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



T.A. No. 62/8964/2020

This the 15th day of March, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mudasir Ahmad Mir s/o Abdul Rashid Mir, r/o Sogam, Tehsil Chadoora, District Budgam.

.....Applicant

(Advocate: Mr. Mohd. Latif)

Versus

1. Secretary, J & K Services Selection Board, Srinagar/Jammu.
2. Director, Technical Education, J&K, Srinagar/Jammu.
3. Secretary, State Board of Technical Education, J&K Srinagar/Jammu.
4. Commissioner/Secretary to Government, Public Works(R&B) Department, Civil Secretariat, Srinagar/Jammu.
5. Chief Engineer, R&B Department, Kashmir at Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

O R D E R [O R A L]



Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

During the course of arguments, learned counsel for the applicant submitted that he would be satisfied if the present TA may be disposed of with a direction to the respondents to consider the case of applicant in accordance with view taken by the Hon'ble High Court of Jammu & Kashmir at Srinagar in its judgment dated 4.12.2019 passed in SWP No. 331 of 2019 – **Amjad Ahmed Wani Vs. State of J & K Ors.** within a stipulated period.

2. In view of arguments of learned counsel for the applicant and learned AAG, the present TA is disposed of by directing the respondents to consider the case of applicant in accordance with law by taking into consideration the law laid down by the Hon'ble High Court in its judgment dated 4.12.2019 passed in SWP No. 331 of 2019 – Amjad Ahmed

Wani (supra), if applicable to the facts of the present case by passing a reasoned and speaking order within a period of three weeks from the date of receipt of a certified copy of this order with intimation to the applicant. The present TA be also treated as part of the representation.



3. It is made clear that we have not expressed any opinion on the merits of the case.

(ANAND MATHUR)
MEMBER (A)

KKS

(RAKESH SAGAR JAIN)
MEMBER (J)